

By E-Mail/ Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2023/9576 /A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge,
Cachar, Silchar

Dated Guwahati, the 19th September, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. JCD.I/19/23/5162, dated 02.09.2023

Sir,

With reference to the above, I am directed to inform you that Smti. Tasfia Hussain, Additional District & Sessions Judge, Cachar, Silchar has been allowed to avail LTC for the block period of 2022-2025, to travel to Kashmir (Srinagar) via Delhi, w.e.f. 19.10.2023 to 27.10.2023, by the shortest possible route, as per existing Rules.

Smti. Hussain may be informed accordingly.

Thanking you,

Yours faithfully,



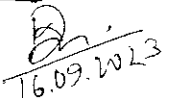
REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 9576-9580 /A.
Copy to:-

Dated 19th Sep, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti. Tasfia Hussain, Additional District & Sessions Judge, Cachar, Silchar with reference to your letter dated 30.08.2023
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.


REGISTRAR(VIGILANCE)


16.09.2023